Serial No. 06 Supplementary List, Through Video Conferencing

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-CrlM No. 02-A/2020 EMG-CrlM No. 03-A/2020 In CrlA No. 04/2020

Ghulam Mohammad

...Petitioner(s)

Through: Mr M.S. Latief, Advocate.

vs

Union Territory of JK.

...Respondent(s)

Through: Mr B.A. Dar, Sr AAG.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

<u>ORDER</u> 30.04.2020

Registry to list the main appeal on 20th of July, 2020. Till then, the interim order of suspension of sentence and grant of bail, shall remain in force.

(Ali Mohammad Magrey)
Judge.

SRINAGAR 30.04.2020 "Hamid"

NO:-56/C-19/RJS Dated:-30.04.2020

Copy of Hon'ble Court Order forwarded to respondents through email, for information and compliance.

SD/-Registrar Judicial